

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Vindhya Vasini Industries Limited Date of Commencement of Liquidation: 20-03-2018; List of Stakeholders as on Date: 19-03-2019; Name of IP: Mr. Sanjay Gupta; Last 5 digit of registration number: 10252

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	6314448	0	0	0	NA
3	Secured financial creditors	02	549088401	02	501051418	0	48036983	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	02	44069850	02	44069850	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	02	3343189	02	3343189	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		6	596501440	6	554778905	0	48036983	0	